

(7)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH CIRCUIT SITTING AT NAGPUR
NAGPUR

OA No.139/91

Rajesh Kumar Minz

Senior Clerk

Office of the Divisional

Railway Manager

South-Eastern Railway

Nagpur

..Applicant

V/s.

Divisional Railway Manager
South Eastern Railway

Nagpur

..Respondents

Coram: Hon. Shri Justice S K Dhaon, V.C.
Hon. Shri M Y Priolkar, Member (A)

APPEARANCE:

Mr. M. Sudame

Counsel

for the applicant

Mr. P S Lambat

Counsel

for the respondents

ORAL JUDGMENT:

(Per: S K Dhaon, Vice Chairman)

DATED: 16.9.92

Learned counsel for the applicant states
that in view of the order passed in OA No. 561/88 to-day,
this application becomes infructuous. Therefore,
he may be permitted to withdraw the same.

Accordingly, the application is dismissed
as withdrawn.


(M Y Priolkar)
Member (A)


(S K Dhaon)
Vice Chairman